

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-51/2011/3526/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the 7th October 2020.

Sub: **Station leave permission.**

Ref:- Your letter No. DJSV/2020/3229, dtd. 30.09.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, w.e.f. the morning of 02.10.2020 till the morning of 03.10.2020, has been granted.

Yours faithfully,

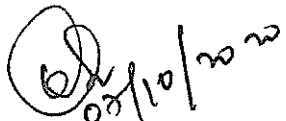
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/3527/A, dated 7.10.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court


02/10/2020

JT. REGISTRAR (VIGILANCE)

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